

turbing reports that intruders with sophisticated weapons sneaked into the State.

In such a terrible situation the responsibility of the Central Government increases further to provide necessary help to this area.

So I urge the Central Government to take the following steps at once:

1. Financial assistance should at once be provided to Himachal Pradesh for raising at least 6 more battalions of police force and for imparting training to them.

2. More financial aid should be provided to Himachal Pradesh Government to impart training to present police force in modern weapons and to make modern weapons available in sufficient quantities.

- (x) **Need to save sunderban area in West Bengal from the threat posed to its existence by greenhouse effect**

[English]

SHRI SANAT KUMAR MANDAL (Joyngar): Sir, Sunderbans in West Bengal is renowned for its scenic beauty, flora and fauna and its star attraction 'Tiger project'. The dense Sunderbans mangrove forests in West Bengal, one of the richest in the world, are slowly disappearing and may eventually die if the current trend in global warming continues.

An additional factor that has aggravated the destruction of these unique forests located south of the Ganga delta is the construction of the diversion canal under the Ganga Action Plan for carrying sewage from Calcutta to Bay of Bengal.

Recent study conducted by some scientists of agro-chemicals in the riverline lands, detection and quantification of heavy metals

and chlorinated pesticides in the Ganga and the assessment of macro and micro flora in the region has revealed some very disturbing portents, that is, the slow sinking of the delta area and the destruction of the forests in the area. According to these scientists, if the current greenhouse effect continues, the sea level would rise thereby submerging the special aerialbreathing roots that are characteristic of the Sunderbans vegetation and destroy these forests.

I strongly urge the Central Government to devise immediate measures to save the Sunderbans from the global warning threat.

Besides, it may be declared as 'Flood Sensitive' area to enable it to get the central assistance to meet the ravages brought by the floods during monsoons.

- (xi) **Need to Review the notification issued by Ministry of Environment and Forests prohibiting Location of Industries on Konkan Coast in Maharashtra**

SHRI ANNA JOSHI (Pune): The Ministry of Environment and Forests Department of Wildlife, Government of India have issued a final notification dated 6.1. 89 under section 3(2)(v) of Environment Protection Act, 1986 read with rules 5(3)(a) of Environment protection Act, 1986, prohibiting location of all industries carrying on operations or processes except government industries in a belt of one kilometer from the Hightide mark from the Revdanda creek upto Deodhar point as well as in one kilometer belt along the banks of Rajpuri creeks upto Mahasala except the government industries.

The Government of Maharashtra have lodged strong complaints thereto.

A vital project of M/s Mazagaon Docks Ltd. (MDL), M/s Kokarh Shipyard and Engineering Ltd. for setting up of a ship building and ship repair projects at Turumbadi would